

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SOUTH-EAST DISTRICT
SAKET COURTS COMPLEX, NEW DELHI**

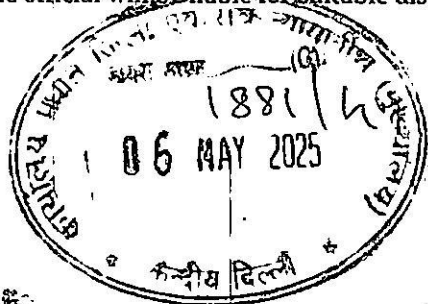
ORDER

In view of the administrative exigency, Sh. Ajay Parihar, JJA (EC: 47372271) posted in the Office of Ld. CJM, South East District and Sh. Satish Kumar Meena, JJA (EC: 75685364) posted in the Evening Cell, South East District are hereby given additional charge to look after the work of Evening Court no. 1 & 2 respectively as Ahlmad, in addition to their present assignments. The evening court allowances shall be admissible to the above mentioned officials, as per rules.

This issues with the approval of Ld. Principal District & Sessions Judge (Officiating), South East District, Saket, New Delhi.

Note:

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official will be liable for suitable disciplinary action.



(Handwritten Signature)
(Lal Singh)

District Judge (Commercial Court)-01/1
Officer In-Charge, Administration Branch-II
South-East District, Saket Courts Complex
New Delhi

No. 2019-2029 /Admn. II /SED/Saket/2025

Dated, New Delhi 3/5/25

1. PS to the Ld. Pr. District & Sessions Judge, (Officiating), SED, Saket Courts, New Delhi.
2. The Ld. OIC, Office of Ld. CJM, South East District, Saket, New Delhi.
3. The AO (J), Account Officer/DDO, Branch Incharge (Evening Cell), SED, Saket, New Delhi.
4. The Concerned Officials, South East District, Saket Court, New Delhi.
5. The PRO, Saket Courts, New Delhi.
6. The Website Committee, Tis Hazari, Delhi.
7. The R&I Branch, South-East District, Saket Courts, New Delhi for uploading on LAYERS.
8. ACR Cell, THC, Delhi
9. Concerned Official, LAYERS Seat, Administration Branch, Tis Hazari Courts, Delhi
10. Guard File.

(Handwritten Signature)
District Judge (Commercial Court)-01/
Officer In-Charge, Administration Branch-II
South-East District, Saket Courts Complex
New Delhi